

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1186 of 2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Ltd. .... Appellant

Vs

Gwalior Bypass Projects Ltd. .... Respondent

**Present:**

**For Appellant: Mr. Buddy Ranganadhan, Mr. Sugam Seth,  
Mr. Vikram Babber, Mr. Aditya Vashisth and  
Mr. Manbhav Anand, Advocates**

**For Respondents: Mr. Manmeet Singh, Mr. Abhinandan Banerjee and  
Ms. Ria Kohli, Advocates for Respondent No.2 –  
Resolution Professional.**

**O R D E R**

**07.02.2020** At the request of both sides, the matter is adjourned for two weeks.

List the case 'for admission (after notice)' on **28<sup>th</sup> February, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)